

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

CP/31(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: RUSODAY SECURITIES LIMITED V/s
TATA STEEL LIMITED

Section 58 & 59 of the Companies Act, 2013

ORDER

1. Mr. Jitendra Patnaik, Ld. Counsel for the Petitioner present. None present for the Respondents.
2. Learned Counsel for the Petitioner seeks time to file rejoinder. Time granted.
3. Ld. Counsel for the Petitioner is directed to file rejoinder within two weeks after duly serving the copy to the other side.
4. The Petitioner is directed to comply the order dated 28.06.2024, if not already done.
5. List this matter for further consideration on **09.08.2024**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)